(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

#### Form 1

List of cases e-filed during the month of January, 2023.

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate Email ID	Date of Registration	Date of e-filing
1		Assam	Nil	-	-	-	-	-	-
2		Nagaland	Nil	-	-	-	-	-	-
3		Mizoram	Nil	-	-	-		-	-
4		Arunachal Pradesh	Nil	-	-	-	-	-	-

#### Form 2

List of cases in which e-Payment of Court fees was made during the month of January, 2023.

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

#### Form 3

List of cases in which Electronics Service of Process has taken during the month of January, 2023.

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

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#### Form 4

List of total number of cases allocated taken during the month of January, 2023.

SI.No	Court	State	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
			Civil & Assistant Sessions Judge No. 1	-	Comm. Suit-1/23 Comm. Suit-5/23 Comm. Suit-6/23 Comm. Suit-12/23 Comm. Suit-13/23	05
1	Civil& Assistant Sessions	Kamrup (M), Assam	Civil & Assistant Sessions Judge No. 2	-	Comm. Suit-2/23 Comm. Suit-3/23 Comm. Suit-9/23 Comm. Suit-10/23 Comm. Suit-14/23	05
	Judge		Civil & Assistant Sessions Judge No. 3	-	Comm. Suit-4/23 Comm. Suit-7/23 Comm. Suit-8/23 Comm. Suit-11/23 Comm. Suit-16/23 Comm. Suit-17/23	06
			Total			16
2		Nagaland	Nil		-	-
3		Mizoram	Nil	-	-	-
4		Arunachal Pradesh	Nil	-	-	-

As per new format.

Form 5

List of cases in which Case Management Hearing was held during the month of January, 2023.

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

As per new format.

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

## Form 6

Contested Commercial Cases disposed during the month of January, 2023.

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	CJ	Sivasagar	CS-35/2022	The Union Bank of India vs Monuj Tamuli	Uzzal Sarma	15.11.22	Nil	20.01.23	Nil	Contested	Nil	Nil	Nil
2	CJ	Sivasagar	CS-43/2022	Allahabad Bank vs Jyoti Hospitality Services Pvt. Ltd	-	15.11.22	-	21.01.23	-	UnContested	-	-	-
3		Nagaland	Nil	-	-	-	-	-	-	-	-	-	-
4		Mizoram	Nil	-	-	-	-	-	-	-	-	-	-
5		Arunachal Pradesh	Nil	-	-	-	-	-	-	-	-	-	-

As per new format.

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

### Form 7

Summary of Commercial Cases during the month of January, 2023.

SI.No	Court	District/State	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Civil Judge-cum- Asst. Sessions Judge	Bongaigaon, Assam	03			03
2	Civil Judge-cum- Asst. Sesions Judge	Chirang, Assam	04			04
3	Civil Judge-cum- Asst. Sessions Judge	Dibrugarh, Assam	09			09
4	Civil Judge-cum- Asst. Sessions Judge	Kamrup(M), Assam	311	17	01	327
5	Civil Judge-cum- Asst. Sessions Judge	Sivasagar, Assam	40	01	02	39
6	Civil Judge-cum- Asst. Sessions Judge	Golaghat, Assam	05			05
7	Civil Judge-cum- Asst. Sessions Judge	Jorhat, Assam	14	02		16
8	Civil Judge	Morigaon, Assam	34	02		36
9	CJM-cum-Civil Judge-cum- Asst. Sessions Judge	Hojai, Assam	04	02		06
10	Civil Judge-cum- Asst. Sessions Judge	Nagaon, Assam	86	02	-	88
11	Civil Judge-cum- Asst. Sessions Judge	Sonitpur, Tezpur	02			02
12	Civil Judge-cum- Asst. Sessions Judge	Tinsukia	05			05
13	Civil Judge-cum- Asst. Sessions Judge	Hailakandi	40	01	02	39
14	Civil Judge-cum- Asst. Sessions Judge	Goalpara	01			01
	Total		558	27	05	580

N.B: There are no Commercial Act cases pending in the state of Nagaland, Mizoram and Arunachal Pradesh.